

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &
IA NOS. 706 OF 2016 & 699 OF 2017**

Dated: 16th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Nuclear Power Corporation of India Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Shrinivasan, Sr. Adv.
Ms. Kritika Shukla
Mr. Naveen Hegde

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Deep Rao for R-2

Ms. Sakie Jakaria for R-3

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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